

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 04.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section -	Name of the Parties M/s. / Mr.
CP 41/16	TP 44/17	Hearing	433( e)	Rajasthan Steel Suppliers Vs UPT Fabrication Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	CHETAN C FOR DEEPAK SARANGMATH (8197838100)	Operational Creditor	chetan

Counsel for petitioner is present. Registry has raised some objections. Counsel for petitioner is directed to comply the same.

List it on 24.08.2017.

  
MEMBER (J)

  
MEMBER (T)